

F.No. 01(03)/Roster/CESTAT/2023-Part III  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.12.2023

**ORDER NO. 210 of 2023**

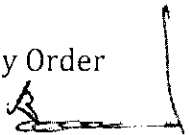
Hon'ble President is pleased to partially modify the roster order no. 204 of 2023 for **CESTAT, New Delhi** from **18.12.2023** to **22.12.2023** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 18.12.2023 to 22.12.2023	Mr. Somesh Arora, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

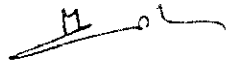
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

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Deputy Registrar